

DIVISION BENCH

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/264(KB)2021
in
C.P. (IB)/3(KB)2017

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th May, 2021, 10:30 A.M

Name of the Company	NICCO CORPORATION LIMITED		
Under Section	Rule 11 / 10 IBC(LIQUIDATION)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|-------------------------------------|------------------------------------|
| 1. | Mr. Ratnanko Banerji, Sr. Advocate |] For Applicant/Successful Auction |
| 2. | Ms. Urmila Chakraborty, Advocate |] Purchaser |
| 3. | Mr. Ashis Kumar Mukherjee, Advocate |] |
| 1. | Mr. Dipak Mukherjee, Sr. Advocate |] For R-2 & R-3 |
| 2. | Mr. Rajib Mukherjee, Advocate |] |
| 3. | Mr. Subhrajit Saha, Advocate |] |

ORDER

1. Ld. Sr. Counsel/Ld. Counsel for the applicant/Successful Auction Purchaser, present. Ld. Sr. Counsel/Ld. Counsel for R-2 and R-3 present.
2. Heard the arguments of Mr. Ratnanko Banerji, Ld. Senior Counsel appearing on behalf of the applicant/Successful Auction Purchaser. For hearing of the Ld. Senior Counsel appearing on behalf of R-2 and R-3, Bhatpara Municipality, list this matter on **11/06/2021**.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.